GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA UNSTARRED QUESTION NO. 440 (TO BE ANSWERED ON 25.07.2024)

INCIDENTS OF PAPER LEAK

440 # SMT. PHULO DEVI NETAM:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that incidents of paper leak are increasing in various entrance examinations and competitive examinations conducted by the Central and State Governments;
- (b) if so, the exam-wise details thereof during the last two years;
- (c) the number of students and candidates having suffered due to the said paper leaks, the Statewise details thereof; and
- (d) the steps taken by Government to prevent incidents of paper leak, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (d): No incidence/event of paper leakage has been reported in the Recruitment examinations conducted by Union Public Service Commission (UPSC), Staff Selection Commission (SSC), Railway Recruitment Board (RRB) and Institute of Banking Personnel Selection (IBPS), during the last two years.

Recently, National Testing Agency (NTA) conducted NEET(UG) Examination on 5th May, 2024 in OMR (Pen and paper) mode. Certain cases of alleged irregularities /cheating/impersonation/malpractices were reported. After review, the matter has been entrusted to the Central Bureau of Investigation (CBI) for comprehensive investigation on 22.06.2024.

In order to provide for prevention of unfair means in public examinations and for matters connected therewith, or incidental thereto, Government has enacted the Public Examination (Prevention of Unfair means) Act, 2024, which has been brought into force vide Notification dated 21st June, 2024 and subsequently Rules under this Act have also been notified vide Notification dated 23rd June, 2024.
